

<b>WEEKIY STATEMENT FOR DESPATCH OF ORDER</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 16.09.2019 To 20.09.2019</b>				
<b>S/NO.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS</b>	<b>DATE ON WHICH ORDER DESPATCHED</b>
		<b><u>FINAL ORDER</u></b>		
1-2	E/52691-92/2018	FO/51186-87/2019	06/09/2019	16/09/2019
3	E/50716/2019	FO/51188/2019	09/09/2019	16/09/2019
4	E/50518/2019	FO/51189/2019	09/09/2019	16/09/2019
5	E/50417/2019	FO/51190/2019	09/09/2019	16/09/2019
6-7	E/50308-09/2019 with CO/50240-41/2019	FO/51191 &51192/2019	09/09/2019	16/09/2019
8	E/51656/2018	FO/51199/2019	11/09/2019	16/09/2019
		<b><u>MISC ORDER</u></b>		
1	E/COD/50422/2019 in E/51097/2019	MO/50612/2019	17/09/2019	18/09/2019
		<b><u>IO ORDER</u></b>		
1	E/51152/2019	IO/40/2019	17/09/2019	18/09/2019
				 <b>Deputy Registrar</b> <b>Excise Branch-DB</b>

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by: Amit(LDC)